

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH AT MUMBAI

TRANSFER COMPANY SCHEME PETITION NO. 224/(MAH)/2017

ZAWAR SALES LIMITED... Petitioner / Transferor Company-I

AND

TRANSFER COMPANY SCHEME PETITION NO. 225/(MAH)/2017

ZAWAR FOODS PRIVATE LIMITED ... Petitioner / Transferor

Company - II

AND

TRANSFER COMPANY SCHEME PETITION NO. 226/(MAH)/2017

JAIBALAJI BUSINESS CORPORATION PRIVATE

LIMITED...Transferee Company

Coram : B.S.V Prakash Kumar, Member (Judicial)

V. Nallasenapathy, Member (Technical)

Date : 27.04.2017

CORRIGENDUM

On the application made by the applicant for the rectification of the typographical errors in the order dated 16/03/2017, following additions/corrections be allowed:

1. The cause title was incomplete having the absence of the name of the Transferee Company, hence addition in the cause title by inserting the name of the transferee company "Jai Balaji Business Corporation Private Limited "with the TCSP number- 226, CSP number- 738/2016, CSD number- 536/2016.
2. The correction by deleting the word 'Sales', inadvertently typed in the name of the Transferor Company number 2 on the page no. 2 line no 6 and insert the word 'Foods' instead.
3. The addition by inserting the word 'Private' after the word 'Corporation' in the name of the Transferee Company on the page no. 3 line no. 4 of the second paragraph of the Minutes of the Order.

Sd/-

V. Nallasenapathy, Member (Technical)

Sd/-

B.S.V Prakash Kumar, Member (Judicial)